

Calcutta High Court (Appellate Side)

Scrutiny List From 09-07-2021 To 09-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1291/2021	ANJAN MAJUMDAR	LALRATAN MANDAL	30-07-2021	1. NAME OF THE FORMER CHIEF JUSTICE HAS BEEN WRITTEN. 2. SYNOPSIS AND LIST OF DATES HAVE EXCEEDED THE STIPULATED LIMIT OF 2 PAGES.
2	CO	1295/2021	SHYAMAL PANDEY AND ORS.	SK OMAR SARIF	30-07-2021	1. ADVOCATE WELFARE LOGO IS MISSING. 2. PHOTOCOPY OF THE LOWER COURT ORDER HAS NOT BEEN ATTACHED.
3	CO	1296/2021	SHYAMAL PANDEY AND ORS.	SK. OMAR SARIF	30-07-2021	1. ADVOCATE WELFARE LOGO IS MISSING. 2. PHOTOCOPY OF THE LOWER COURT ORDER HAS NOT BEEN SUBMITTED.
4	CPAN	454/2021	BIJAY RAJPUT	PROSENJIT MUKHERJEE	30-07-2021	WRONG PRESENTATION FORM A
5	CPAN	455/2021	DR. KANIKA RANI SAHOO	ARITRA SHANKAR RAY	30-07-2021	1. MOBILE NUMBER OF ADVOCATE IS NOT PROVIDED IN FORM-A. 2. BRIEF LIST OF DATES, SYNOPSIS OF THE CASE AND PHOTOCOPY OF THE ORDER SHEET ARE MISSING.
6	CRM	4115/2021	SUKANTA DEBNATH	SUBIR DEBNATH	02-07-2021	LOWER COURT CASE DETAILS MISSING
7	CRM	4718/2021	CHAYA RANI PANDEY AND ANR.	KARABI ROY	30-07-2021	NOTARY STAMP IS ABSENT IN THE XEROX COPY OF THE ID CARD
8	CRM	4734/2021	REJINA BIBI AND ORS	MANAS KUMAR DAS	30-07-2021	CRL. MISC. CASE NO. DOES NOT TALLY WITH THE THAT OF SERVER COPY
9	CRR	1446/2021	SHIPRA MUKHERJEE AND ORS	AMRITA DE	30-07-2021	1. NO COURT NO. IS WRITTEN IN THE PRESENTATION FORM A. 2. WRONG ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING).
10	MAT	642/2021	UNION OF INDIA AND ORS.	SOURAV MONDAL	30-07-2021	SUBJECT CATEGORY CODE WRITTEN IN THE FORM A IS WRONG
11	RVW	84/2021	MONORANJAN PATIKAR	AVIJIT CHAKRABORTY	30-07-2021	SPELLING MISTAKE PRESENT IN THE ADDRESS OF THE PETITIONER.
12	SAT	72/2021	BRAMHADEV MAHATO AND ORS	MD HABIBUR RAHAMAN	30-07-2021	TITLE APPEAL NO , WRITTEN ON PAGE NO 4 IS WRONG.

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
13	WPA	11389/2021	TARAKNATH MUKHERJEE	ABHIJIT SARKAR	30-07-2021	1. FORMER CHIEF JUSTICES NAME HAS BEEN MENTIONED IN PLACE OF THE CURRENT ONE. 2. NO DATES WRITTEN ON THE LIST OF DATES PAGE.
14	WPA	11391/2021	AJGAR ALI TARAFDAR	ABHIJIT SARKAR	30-07-2021	1. WRONG ADDRESSING TO THE HONORABLE CHIEF JUSTICE (ACTING).
15	WPA	11394/2021	SUDHAMAY MANDAL AND ORS	SANDIP KUMAR MONDAL	30-07-2021	1. WRONG ADDRESSING TO THE HONORABLE CHIEF JUSTICE (ACTING).
16	WPA	11395/2021	REGIONAL PROVIDENT FUND COMMISSIONER	SHIV CHANDRA PRASAD	30-07-2021	1. NO SHORT LIST OF DATES ATTACHED WITH THE PETITION AFTER ZERO PAGE. 2. NO ACT WRITTEN IN THE ZERO PAGE. 3. NO AUTHORIZATION CERTIFICATE IN THE PRAYER PORTION (PAGE NO. 21) 4. NO WELFARE STAMP IN THE VAKALATNAMA.
17	WPA	11396/2021	RABIUL SK	DEBAPRIYA SAMANTA	30-07-2021	1. EXTRA PAGE OF SYNOPSIS AFTER THE PRESENTATION FORM A. 2. THERE IS A MISTAKE IN THE PARAGRAPH 1 OF THE AFFIDAVIT PAGE.
18	WPA	11406/2021	SANDEEP DAFTARY	RAJIB MULLICK	30-07-2021	1.NO ACT WRITTEN IN THE ZERO PAGE. 2. NO SHORT LIST OF DATES GIVEN IN THE WRIT PETITION AFTER PRESENTATION FORM A.
19	WPA	11408/2021	JOYDEB DAS	MANIKA SARKAR	30-07-2021	WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING)
20	WPA	11412/2021	GOBINDA CHANDRA BAG AND ANR	NEPESH MAJHI	30-07-2021	LIST OF DATES ARE MISSING
21	WPA	11413/2021	AAYUSH KEJRIWAL	ANIRUDDHA AGARWAL	30-07-2021	MOBILE NUMBER OF PETITIONER IS MISSING.
22	WPA	11416/2021	INDRANIL ROY	MUNSHI ASHIQ ELAHI	30-07-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING)
23	WPA	11439/2021	R RAJASEKARAN	AMIT SHARMA	30-07-2021	SHORT LIST OF DATES AND POINTS OF LAW ARE ABSENT
24	WPA	11453/2021	M/S PATAKA INDUSTRIES PVT LTD RAGHUNATHGANJ - I AN DANR	NILOTPAL CHOWDHURY	30-07-2021	01. NEW FORM - A IS NOT PROVIDED
25	WPA(P)	199/2021	RADHU DAS	AMRITA TEWARI	14-07-2021	NO SHORT LIST OF DATES
26	WP.CT	47/2021	UNION OF INDIA AND ORS.	ANURAN SAMANTA	30-07-2021	FIRST PAGE OF THE WRIT PETITION IS NOT IN THE PRESCRIBED FORMAT

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